

DR. K. L. SHRIMALI: All the assistance which the Government of India accept, as far as the Ministry of Education is concerned, the assistance is unconditional. We do not accept any such terms from the Ford Foundation.

SHRI BHUPESH GUPTA: In that case, may I know whether the Ministry has got any agency to find out the exact manner in which funds are being utilised in the States, especially in the universities that are under the States? I am not concerned with the hon. Minister here.

DR. K. L. SHRIMALI: The State Governments normally consult the Government of India 'before' they approach any foreign agency.

### नई अखिल भारतीय सेवाओं का निर्माण

\*७७३. श्री राम सहाय : क्या गृह-कार्य मंत्री २५ जून, १९६२ को राज्य सभा में तारांकित प्रश्न संख्या २८५ तथा उसके अनुपूरक प्रश्नों के उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) तीन और अखिल भारतीय सेवाओं के निर्माण में अब तक क्या प्रगति हुई है; और

(ख) इन सेवाओं के कब तक गठित होने की संभावना है ?

### (•) CREATION OF NEW ALL-INDIA SERVICES

\*773. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 285 and its supplementaries in the Rajya Sabha on the 25th June, 1962 and state:

(a) the progress made so far in the creation of the three more all-India Services; and

(b) by when the services are likely to be constituted?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बी० एन० गतार) (क) और (ख)

तीन अखिल भारतीय सेवाओं के निर्माण की योजना पर अब तक केवल तीन राज्य सरकारों ने अपने विचार भेजे हैं। शेष राज्य सरकारों को अपने विचार शीघ्र भेजने की प्रार्थना की गई है। उनका उत्तर प्राप्त होने पर आगे की कार्यवाही की जायेगी।

[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) So far only three State Governments have sent their comments on the scheme for the creation of the three all-India Services. The remaining State Governments have been requested to communicate their views early. Further action in the matter will be taken as soon as their replies are received.]

श्री राम सहाय : क्या मैं यह जान सकूंगा कि ये तीन राज्य सरकारें जिन से पूछा गया है वे कौन कौन सी हैं और जम्मू और काश्मीर सरकार से भी इस बारे में पूछा गया है या नहीं ?

SHRI B. N. DATAR: They are Gujarat, Orissa and Rajasthan. Now, all the States have been consulted in this respect.

شہزی اے - یہ طاق : میں اس

سلسلہ میں دوم منسٹر صاحب سے یہ جاننا چاہوں گا کہ دو آل انڈیا سروسز کا کوٹا ہے اس میں سے ریاست جمرن اور کشمیر کو پچھلے چار سالوں میں کتنا کرٹا دیا گیا ہے اور کتنے لوگ اس میں سے لئے گئے ہیں -

[श्री ए० एम० तारिक : मैं इस सिलसिले में होम मिनिस्टर साहब से यह जानना चाहूंगा कि जो आल-इंडिया सर्विसेज का कोटा है उस में से रियासत जम्मू और काश्मीर को पिछले चार सालों में कितना कोटा दिया गया है और कितने लोग इस में से लिये गये हैं ? ]

**श्री लाल बहादुर :** अगर माननीय सदस्य तकलीफ करेंगे तो पिछली बार जो सवाल उन्होंने ने किया था और उस का जो जवाब दिया गया है उस को वह देख लेंगे । यहाँ राज्य सभा में जवाब दिया नहीं जा सका था समय की कमी की वजह से ।

SHRI C. D. PANDE; In this scheme, is Government contemplating to start fresh cadres by open competition or is it also thinking of making it open for such bright young men who are in the respective State services, so that they be promoted to the all-India Services here?

SHRI B. N. DATAR: We are following the same principles as apply to the case of the I.A.S. and I.P.S. Now, ordinarily, about three-fourths of the number of posts is filled by open competition and the other by promotion of State officers out of the promotion quota.

SHRI BHUPESH GUPTA; May I know, Sir, why the Government are now creating these all-India Services in regard to the subjects that are within the province or the domain of the States and whether, before creating such all-India Services in regard to such subjects as relate mainly to the States, the State Assemblies are consulted or given any opportunity of expressing their views, because it cuts across the concept of federal or quasi-federal State structure?

SHRI B. N. DATAR: Sir, may I point out that the creation of these three Services was approved of by this hon. House itself?

SHRI BHUPESH GUPTA: It is not that question, Sir. My question is this; We read so much in the newspapers and a statement also has been made. Why is the Government creating these all-India Services under the Centre in regard to subjects which ordinarily and mainly belong to the States, cutting across the rights of the States?

SHRI B. N. DATAR: Sir, this question was discussed at length for two days in this House when a Resolution had been passed here, and may I also point out that the utility of these all-India Services was pointed out by the Integration Conference also? (Interruptions)

SHRI A. D. MANI: Has any opposition been offered to the creation of the All-India Education Service by the States? The Home Minister made a statement last week in Bombay that there was such opposition. We should like to have the details of the opposition that has been offered.

SHRI B. N. DATAR: So far as the All-India Education Service is concerned, a Resolution or a recommendation to that effect was made by the National Integration Conference. That question also has been taken up with the State Governments and we are awaiting their replies.

**श्री बिमलकुमार मन्नालालजी चौरङिया :** क्या श्रीमन् यह बतलाने की कृपा करेंगे कि जिन प्रान्तों ने अभी तक अपने उत्तर नहीं भेजे उन से उत्तर प्राप्त करने के लिये क्या प्रयास किये गये हैं और उन में क्या सफलता मिली ?

**श्री लाल बहादुर:** उन को फिर लिखा गया है और अभी कोई चीफ मिनिस्टर्स मुझे बम्बई में मिले थे । उन से मैंने स्वयं बातचीत की है और उन्होंने ने कहा है कि वे बहुत जल्दी अपनी गवर्नमेंटों से अपने विचार इस सम्बन्ध में भेजेंगे ।

SHRI BHUPESH GUPTA: Sir, the Communist Party is a member of the Integration Council, its representatives are there on the Integration Council and our representative also attended the Integration Conference in September last.

(Interruptions)

MR. CHAIRMAN: He seems to be giving the background of the question.

SHRI BHUPESH GUPTA: Is the hon. Minister aware that our Party

passed a Resolution saying that there should not be any extension of the all-India Services with regard to the State subjects, and is he also aware that the Integration Council was never unanimous in regard to this matter? At least that one party was\*, there which did not like the rights of the States to be 'abridged'.

MR. CHAIRMAN: I am afraid you have not yet put the question.

SHRI-BHUPESH GUPTA: Sir, he referred to the Integration Council. We have stated our position there. I would like to know from the hon. Minister why this is being done in this manner. Sir, the name of the Integration Council is being taken as if the Integration Council is unanimous in regard to this matter.

SHRI LAL BAHADUR: I am sorry to say that Mr. Bhupesh Gupta is rather late in raising this objection. Well, Sir, I do not know whether he knows it but he should know that this matter was discussed in the Chief Ministers' Conference before it was taken up in the National Integration Conference and the Chief Ministers unanimously decided that the three new all-India Services should be created. So, Sir, there is no point in a State taking any objection in regard to this matter.

The other point that I want to mention is that the representative of the Communist Party in the National Integration Conference, Shri Ajoy Ghosh, who was there, raised no objection when this decision was taken. There was no objection from him.

شہری ۷ - ایم - طارق : چیئر -  
 منسٹر صاحب نے اپنی فرمایا ہے کہ  
 پچھلے دنوں میں نے اس سلسلہ  
 میں سوالات کئے تھے - اس وقت تو وہ  
 آئی - اے - ایس کٹر نے بارے میں تھے  
 لیکن میں یہ جاننا چاہتا ہوں کہ  
 ریاست جموں اور کشمیر کو جو آئی -

ایس کٹر میں کوٹا دیا گیا ہے وہ  
 صرف دواپدھاک پیسوں پر دیا گیا ہے  
 اس کو مستقل طور پر آل انڈیا لیول  
 پر لانے کے لئے کیا دقتیں درپیش  
 ہیں اور ان کو کب تک دور کیا  
 جائے گا -

†[ श्री ए० एम० तारिक : जैसा  
 मिनिस्टर साहब ने अभी फरमाया है कि  
 पिछले दिनों में ने इस सिलसिले में सवालान्  
 किये थे । उस वक्त तो वह आई० ए० एस०  
 काडर के बारे में थे लेकिन मैं यह जानना  
 चाहता हूँ कि रियासत जम्मू और काश्मीर  
 को जो आई० ए० एस० काडर में कोटा  
 दिया गया है वह सिर्फ "एडजाक" बेसिस पर  
 दिया गया है ? इस को मुस्तकिल तौर पर  
 आल-इंडिया लेवल पर लाने के लिये क्या  
 दिक्कतें दरपेश हैं और उन को कब तक दूर  
 किया जायगा ? ]

श्री लाल बहादुर : हम उस पर गौर कर  
 रहे हैं और उम्मीद है बहुत जल्दी ही यह तय  
 हो जायगा ।

SHRI BHUPESH GUPTA: Sir, Mr.  
 Ajoy Ghosh is not alive today; he is  
 being treated in a very unfair man-  
 ner, Sir . . .

MR. CHAIRMAN: Next question  
 please.

मध्य प्रदेश में अभूज माढ़ को अनुसूचित  
 आदिम जातियां

\*७७४. श्री राम सहाय : क्या गृह-  
 कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में अभूज माढ़  
 की अनुसूचित आदिम जातियों को हालत  
 देखने और यह पता लगाने के लिये कि उन  
 को क्या सुविधायें देने की आवश्यकता है  
 केन्द्रीय सरकार का कोई अधिकारी इस  
 वर्ष या पिछले वर्ष वहाँ गया था ; और

†[ ] Hindi translation.